

## Annexure-2

**Name of the corporate debtor: Dreams Construction (India) Private Limited; Date of commencement of CIRP: 03/02/2023; List of creditors as on: 28/10/2023**

### List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of a ny mutual dues, that may be set off	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	Chirag Dhirendra Raja	23-02-23	500,000	0	Advance for flat	NA	NO	0	NA	NA	500,000	Note 1
2	Dhirendra Liladhar Raja	27-02-23	600,000	0	Advance for flat	NA	NO	0	NA	NA	600,000	Note 1
3	Ramesh Sanghvi	27-02-23	6,800,000	0	Advance for flat	NA	NO	0	NA	NA	6,800,000	Note 1
4	Harish Sanghvi	27-02-23	2,000,000	0	Advance for flat	NA	NO	0	NA	NA	2,000,000	Note 1
5	Namit Dhirendra Raja	27-02-23	600,000	0	Advance for flat	NA	NO	0	NA	NA	600,000	Note 1
6	Ketan Kutmutia	-	600,000	0	Advance for flat	NA	NO	0	NA	NA	600,000	Note 1
7	Dr Abhijit Jadhav	-	-	0	Advance for flat	NA	NO	0	NA	NA	-	Note 2
<b>Total</b>			<b>11,100,000</b>	-				-			<b>11,100,000</b>	

Note:- 1 No supporting documents received like allotment letter or copy of agreement

Note: 2 No amount mentioned in the claim; he wants possession of the flat